

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2010

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
9 th	WA 329/2007	SHRI LAL KUMAR SHRESTHA VS UNION OF INDIA & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE K. MERUNO
16 th	MACApp. 125/2007	M/S NEW INDIA ASSURANCE CO. LTD. VS MRS. GITA PHUKAN BAIDYA. & ORS.	Appeals under the Workmen Compensation Act, 1923.	THE HON'BLE MR. JUSTICE B.P. KATAKEY